

HIGH COURT OF SIKKIM

GANGTOK

No. 28 /HCS

Date : 5-3-26

NOTIFICATION

The Hon'ble Chief Justice, High Court of Sikkim has been pleased to constitute a Grievance Committee comprising of the following members, to address grievances of former Hon'ble Chief Justice and former Hon'ble Judges of this High Court :-

1. Hon'ble Judge-I, High Court of Sikkim; and
2. Hon'ble Judge-II, High Court of Sikkim.

By Order,

Sd/-

(K.W. Bhutia)

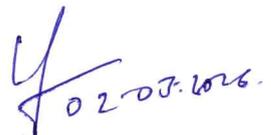
Registrar General

Memo No. 2346-59/HU

Dated :- 5-3-26

Copy to:-

1. Joint Registrar-cum-Senior Judgment Writer to the Hon'ble, the Chief Justice, High Court of Sikkim.
2. Addl. Registrar-cum-PS to Hon'ble Judge, High Court of Sikkim.
3. Joint Registrar-cum-Senior Judgment Writer to Hon'ble Judge, High Court of Sikkim.
4. P.A. to Registrar, High Court of Sikkim.
5. Central Project Coordinator, High Court of Sikkim.
6. Chief Accounts Officer, High Court of Sikkim.
7. Accounts Section, High Court of Sikkim.
8. All Section In-charge, High Court of Sikkim.
9. File


0203.2026
Registrar